# CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD

This the 22<sup>nd</sup> day of MARCH 2018.

WITHDRAWAL APPLICATION NO. 632 AND 633 OF 2018 IN

ORIGINAL APPLICATION NO. 91 OF 2014

## HON'BLE MR. JUSTICE DINESH GUPTA, MEMBER (J). HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).

- Nasir Khan S/o Late Jamil Khan, aged about 57 years, R/o House No. 53 Mohalla – Jagarnathpur near Doctor Kak Khan, District -Gorakhpur.
- 2. Abdul Rahman S/o Shri Bismila, aged about 54 years, R/o Q. No. 598 A Bichhiya Colony N.E. Railway, Gorakhpur.

.....Applicants

#### **VERSUS**

- 1. Union of India through General Manager, North Eastern Railway, Gorakhpur.
- 2. Chief Personnel Officer, North Eastern Railway, Gorakhpur.
- 3. Chief Administrative Officer, Construction, North Eastern Railway, Gorakhpur.

	Res	pondents
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Advocate for the Applicants: Shri A D Singh

Advocate for the Respondents: Shri Avnish Tripathi

#### ORDER

### (Delivered by Hon'ble Mr. Justice Dinesh Gupta, Member (J)

Shri A D Singh, learned counsel for the applicant is present. None is present for the respondents.

- 2. Learned counsel for the applicant has filed civil miscellaneous withdrawal applications no. 632 and 633 of 2018 by which he wishes to withdraw the O.A. as the applicant has already retired from service.
- 3. The withdrawal applications are allowed and the O.A. is dismissed as withdrawn .

(GOKUL CHANDRA PATI) (JUSTICE DINESH GUPTA)
MEMBER-A MEMBER-J

Arun..